

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:299
ANSWERED ON:20.11.2001
DECLARATION OF TRIBAL AREAS IN KERALA
P.C. THOMAS

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there are demands for declaring adivasi areas in Kerala as tribal areas as per Schedule 5 of the constitution; .
- (b) if so, the details thereof;
- (c) whether prominent adivasi organizations in Kerala have made such and other demands relating to lands for adivasis;
- (d) if so, whether the Union Government are aware of adivasis struggle and agitation at Trivandrum which was recently settled by the Government of Kerala with a promise to allot lands to adivasis and to take steps to declare some areas as aforesaid as tribal areas;
- (e) if so, the details thereof;
- (f) whether the Government of Kerala has taken up the matter with the Union Government;
- (g) if so, the details thereof;
- (h) whether there are several development possibilities for such areas if so declared; and
- (i) if so, the details thereof?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

- (a) to
- (i) The information is being collected and will be laid on the table of the House.